

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 05 day of Dec. 2005.

Review Application No. 64 of 2005.
Original Application No. 984 of 2000

Hon'ble Mr. D.R. Tiwari, Member (A)
Hon'ble Mr. K.B.S. Rajan, Member (J)

Union of India and othersApplicants

By Adv: Sri V.K. Goel

V E R S U S

Deena RaiRespondent

By Adv: Nil

O R D E R

By K.B.S. Rajan, JM

Review Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.



Member (J)



Member (A)

/pc/